

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

M.A. 640/2018
IN
C.P. 349/241-242/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.08.2018**

NAME OF THE PARTIES: Wadhwa Estates and Developers (India)
Pvt. Ltd.
v/s.

Makwana Properties Pvt. Ltd. & Others

SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013

Order

1. M.A. 640/2018
IN
C.P. 349/241-242/(MB/2018)

At request, list this matter on 14.08.2018

SD/-
V. NALLASENAPATHY
Member (Technical)

IPS/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)